

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.101
TP/3(AHM)2023 in CP/470(HC)2016

Proceedings under Section 7 IBC

IN THE MATTER OF:

Nand Kishore Palaha & Anr
V/s
CMR Lifesciences Pvt Ltd

.....Applicant

.....Respondent

Order delivered on: 13/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)
Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Advocate
For the Respondent : Ms. Prutha Bhavsar, Advocate i/b.
: Mr. Saurabh Soparkar, Sr. Advocate

ORDER

Written submission has been filed by both sides along with the convenience compilation on 10.05.2024, by the respondent and on 13.05.2024, by the applicant. The same are taken on record.

However, Counsel appearing for the respondent seeks adjournment in the matter, as the main senior arguing Counsel, Mr. Saurabh Soparkar, is not available today.

At the requested of the Counsel for the respondent, the matter stands adjourned to 11.06.2024 for making remaining submissions in the matter.

-sd-

SAMEER KAKAR
MEMBER (TECHNICAL)

-sd-

SHAMMI KHAN
MEMBER (JUDICIAL)